

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:943  
ANSWERED ON:11.12.2013  
WATER RECHARGING PROJECTS  
Reddy Shri Modugula Venugopala

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) the details of the water recharging projects/schemes approved/undertaken by the Government in various States of the country under the Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT) during each of the last three years and the current year, State-wise;
- (b) the progress made on such projects/ schemes, State-wise;
- (c) whether there is any provision for change of place/location by the concerned agency after approval of the projects/ schemes;
- (d) if so, the details thereof along with the changes made including in Madhya Pradesh; and
- (e) if not, the reaction of the Government to such changes in the locations of projects/schemes?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SMT. DEEPA DASMUNSHI)

(a) to (b) The details of Water supply schemes approved in various States of the country under the Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT) during the last three years and the current year, State-wise along with progress is annexed.

(c) to (e) The projects under Jawaharlal Nehru National Urban Renewal Mission (JnNURM) is implemented by the State Government(s) with the help of Urban Local Bodies (ULBs)/ parastatals as per their existing Rules and procedures. There is no provision in the guidelines of the Scheme for change of place/ location by the concerned agency after approval of the projects. However, approval of the Ministry is required for any substantial deviation in the approved Detailed Project Reports (DPR).